

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5735  
ANSWERED ON:02.05.2003  
DEMAND OF SALT MANUFACTURER  
CHANDRESH PATEL KORDIA

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have received any letter from the Gujarat Inland Salt Manufacturer Association - Dhrangdwara (Saurashtra - Gujarat) regarding conversion of Dhrangdwara Kuda Salt siding from MG to BG;
- (b) If so, the details thereof;
- (c) the action taken by the Government thereon along with the outcome thereof; and
- (d) the time by which their demands are likely to be met?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI CH. VIDYASAGAR RAO)

(a) & (b): Yes, Sir. Gujarat Inland Salt Manufacturers Association (GISMA) has requested for waiver of special levy of Rs.20/- tonne on movement of salt on Dhrangadhra - Kuda line. GISMA had agreed to pay levy for their 1/3rd share amounting to Rs.1.13 crore which has been paid by Salt Commissionerate, an attached office of Department of Industrial Policy and Promotion.

(c)&(d) Since part of Rs.1.13 crore has to be recovered from actual users who are being benefited by conversion of Dhrangadhra - Kuda line from meter gauge to Broad gauge with their prior consent, request for waiver of levy is not justified.